

Item No.01:

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 130 of 2020 (SZ)**

*(Through Video Conference)*

**IN THE MATTER OF**

G. Joseph,  
Ramanathapuram.

...Applicant(s)

**Versus**

Union of India and another.

**Date of hearing: 31.07.2020.**

**CORAM:**

**HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER**

**HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER**

**For Applicant(s):** Sri. A. Yogeshwaran

**For Respondent(s):** Sri. Abdul Saleem thorough Sri.  
Saravanan for R2

**ORDER**

1. The above application has been filed for directing the Ministry of Environment Forests and Climate Change (MoEF & CC) to

revoke the environmental clearance dated 18.05.2016, granted to the 2<sup>nd</sup> respondent.

2. According to the applicant, there are serious violations and suppression of fact by the 2<sup>nd</sup> respondent while getting the environmental clearance. They have alleged that the 2<sup>nd</sup> respondent had changed the coal composition to be used in the thermal power plant from imported coal to domestic coal in the ratio of 50:50. But as per the environmental clearance condition, they have to use only imported coal.
3. According to the applicant, they have also suppressed the fact of possible emission rate in the bio-diversity area and impact on the eco-sensitive zones. The Flue Gas Desulphurisation system was not provided to control the emission standard. They have also given wrong data regarding the height and nature of the fishing boats in that region which misled the Expert Appraisal Committee (EAC), while considering the matter.
4. They have further contended that the activities of the 2<sup>nd</sup> respondent unit have been extended up to the sea in Palk Bay in Gulf of Mannar where certain critically threatened marine life (Dugong) are available and that aspect has not been

considered in the Environmental Impact Assessment (EIA) report submitted by them, so as to enable the Expert Appraisal Committee to assess the impact of the project in such eco-sensitive zone.

5. The discharge from desalination plant into the ocean is causing serious threat as necessary standards have not been maintained by the 2<sup>nd</sup> respondent to avoid contamination of sea which indirectly affects the marine life.
6. According to the applicant, the emission from the 2<sup>nd</sup> respondent unit is affecting the mangroves as well. Though they have mentioned many other things which this Tribunal feels not necessary to go into at this stage, as these are all matters affecting the issuance of the environmental clearance which they ought to have challenged independently against the granting of environmental clearance which they have not done. We are only concerned with the nature of violations and its impact on environment and whether it requires any action to be taken by the Ministry of Environment, Forests and Climate Change (MoEF & CC)
7. When the matter came up for hearing for admission today through Video Conference, Sri. A. Yogeshwaran represented

the applicant. Sri. Abdul Saleem through Sri. Saravanan represented 2<sup>nd</sup> respondent.

8. The learned counsel appearing for the applicant reiterated his contents in the application. The learned counsel appearing for the 2<sup>nd</sup> respondent submitted that most of the grounds made in the application are grounds for challenging the issuance of environmental clearance which cannot be gone into by this Tribunal at this stage.

9. On going through the allegations in the application, we are satisfied that there arises a substantial question of environment which requires the interference of this Tribunal for resolving the same. So, we admit the matter only for Condonation of violation of condition of environmental clearance and impact of activities of the unit on environment. Issue notice to 1<sup>st</sup> respondent as 2<sup>nd</sup> respondent entered appearance through standing counsel.

10. Further, if there are any violations or conditions of environmental Clearance, then this Tribunal will be getting jurisdiction to consider those aspect and direct the Ministry of Environment, Forests and Climate Change (MoEF & CC) to exercise their statutory power to take appropriate action in

respect of such volition including revocation of the environmental clearance if it is required as per law.

11. In order to ascertain as to whether there are any violations of the conditions of the environmental clearance, we require a report from the Ministry of Environment, Forests and Climate Change (MoEF & CC) itself, as they are the persons legally and statutorily bound to take action against the persons who are violating the conditions including revocation of environmental clearance or suggesting any modification of the environmental clearance to protect environment.

12. So under such circumstances, we issue direction to the Regional Office of Ministry of Environment, Forests and Climate Change (MoEF & CC), Chennai to visit the unit in question and consider the allegations made in the application regarding the violations of the environment conditions and its genuineness and its impact on environment and if there is any violation found, what is the nature of the action to be taken against the 2<sup>nd</sup> respondent unit for such violation and submit a factual and as well as action taken report before this Tribunal.

13. Further, if the environmental clearance doesn't require any revocation as claimed by the applicant then, what are all the

remedial measures to be taken by the 2<sup>nd</sup> respondent unit to avoid the alleged adverse impact of their activity on environment. Further, if they find any violation, then they are directed to assess the damage caused to the environment including imposition of environmental compensation.

14. The applicant is directed to take steps to serve notice on the 1<sup>st</sup> respondent by Registered Post with acknowledgement due as well as Dusthi if possible and by e-mail and produce proof of such service by filing affidavit as per rules.

15. The applicant is also directed to produce necessary requisite before this Tribunal along with postal cover and necessary postal stamps for the purpose of enabling the Tribunal to send notice to the 1<sup>st</sup> respondent through Court as well and that should be done within a period of one week.

16. The applicant is also directed to submit a set of papers to the officer in charge of Regional Office of Ministry of Environmental Forests, and Climate Change (MoEF & CC), at Chennai within a week, so as to enable them to comply with the direction of this Tribunal.

17. The applicant is also directed to serve a set of paper to the standing counsel appearing for the 2<sup>nd</sup> respondent as well

as direct notice to 2<sup>nd</sup> respondent had been dispensed with on account of their taking notice before the Tribunal within week.

18. Regional Office of Ministry of Environment, Forests and climate Change (MoEF & CC) are directed to submit the report to this Tribunal within a period of two months i.e., on or before 16.10.2020 by e-filing.
19. The Registry is directed to communicate this order to the 1<sup>st</sup> respondent as well as to their Regional Office at Chennai along with the copy of the application and documents produced by e-mail immediately, so as to enable them to comply with the direction.
20. For appearance of parties, filing their response and consideration of report, post on 16.10.2020.

.....J.M.  
**(Justice K. Ramakrishnan)**

.....E.M.  
**(Shri. Saibal Dasgupta)**

**O.A. No.130/2020**  
**31st July 2020. Sr.**

|                        |             |         |         |
|------------------------|-------------|---------|---------|
| O/o CE / Civil / USTPP |             |         |         |
| SE/Civil-I             | SE/Civil-II | SE/Mech | SE/Elec |
| FC                     | EE/PMC      | EA      | ADO     |

(Total 6 Pages)

Annexure-B

(1/6)

फैक्स/स्पीड पोस्ट / FAX/SPEEDPOST

|                                                                                               |                           |                                                                                   |                                                                                                                  |                  |                   |
|-----------------------------------------------------------------------------------------------|---------------------------|-----------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------|------------------|-------------------|
| भारत सरकार<br>केंद्रीय CE/Civil/USTPP<br>दक्षिण क्षेत्रीय विद्युत समिति<br>बेंगलूरु - 560 009 |                           |  | Government of India<br>Central Electricity Authority<br>Southern Regional Power Committee<br>Bengaluru - 560 009 |                  |                   |
| Web site: www.srpc.kar.nic.in                                                                 |                           | e-mail: mssrpc-ka@nic.in                                                          |                                                                                                                  | Ph: 080-22287205 | Fax: 080-22259343 |
| सं/No.                                                                                        | SRPC/SE-II/2019/ 4769-837 | दिनांक / Date                                                                     |                                                                                                                  | 02.12.2019       |                   |

To

As per enclosed list

Sub: **Implementation plan for compliance to new Environment norms for left out plants – Reg.**

Sir,

CEA vide letter dated 27.11.2019 (Annexure-I) had requested SRPC to finalize the Phasing Plan for FGD implementation of Thermal Power Projects (left out plants) in Southern Region. The list of the units in respect of SR is enclosed at Annexure-II.

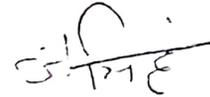
In this regard, a meeting is convened at 10:30 hrs on 11.12.2019 (Wednesday) at SRPC, Bengaluru.

Please make it convenient to attend the meeting.

धन्यवाद /Thanking you,

भवदीय / Yours faithfully

संलग्न : यथोपरि / Encl: As above



(असित सिंह / Asit Singh)

अधीक्षक अभियंता / Superintending Engineer

Copy to – Chief Engineer, TPM Division, CEA, New Delhi – with a request to participate in the meeting



## Mailing list

1. Executive Director, SRLDC, Bengaluru
2. Regional ED, SRHQ, NTPC, Secunderabad
3. Executive Director, NTPC, Kudgi
4. General Manager, NTPC, Telangana STPP Phase-I, Ramagundam
5. Chief General Manager, NLC, Neyveli
6. General Manager, New Neyveli TPP, Neyveli
7. Director (Thermal), APGENCO, Vijayawada
8. General Manager, Dr Narla Tata Rao TPS, APGENCO, Vijayawada
9. General Manager, Sri Damodaran Sanjeevaiah TPP, Stage-II, Nellore ✓
10. General Manager, Rayalaseema TPP, Stage-IV, APGENCO, Kadapa ✓
11. Chief Engineer, SLDC, APTRANSCO, Vijayawada
12. Director (Thermal), TSGENCO, Hyderabad
13. General Manager, Kothagudem TPS, Stage-VII, TSGENCO, Kothagudem ✓
14. General Manager, Bhadradi TPP, TSGENCO, Manuguru ✓
15. General Manager, Yadadri, TSGENCO, Vadapalle ✓
16. Chief Engineer, SLDC, TSTRANSCO, Hyderabad
17. Director (Generation), TANGEDCO, Chennai
18. General Manager, Ennore Expn SCTPP (Lanco), TANGEDCO, Ennore ✓
19. General Manager, Ennore SCTPP, TANGEDCO, Ennore ✓
20. General Manager, North Chennai TPP Stage-III, TANGEDCO, Chennai ✓
21. General Manager, Udangudi STPP, Stage-I, TANGEDCO, Tuticorin ✓
22. General Manager, Uppur Supercritical TPP, TANGEDCO, Ramanathapuram ✓
23. General Manager, Ennore SCTPP, TANGEDCO, Chennai ✓
24. Chief Engineer (O), TANTRANSCO, Chennai
25. Chief Engineer, SLDC, KPTCL, Bengaluru
26. Chief Engineer (SO), KSEBL, Kalamassery
27. Superintending Engineer-1 cum HOD, Puducherry ED, Puducherry
28. M/s East Coast Energy Ltd, Bhavanapaddu TTP, Phase-I, Srikakulam ✓
29. M/s Meenakshi EPL, Thamminapatnam TTP, Stage-II, Nellore ✓
30. M/s IBIL, Tuticorin TPP (Ind Bharath), Tuticorin ✓
31. M/s SEPC, Tuticorin TPP (Ind Bharath), Stage-IV, Tuticorin ✓



भारत सरकार/Government of India  
विद्युत मंत्रालय/Ministry of Power  
केन्द्रीय विद्युत प्राधिकरण/Central Electricity Authority  
तापीय परियोजना प्रबोधन प्रभाग/Thermal Project Monitoring Division

\*\*\*\*\*

Subject: Implementation Plan for compliance to new environment norms for left out plants- reg.

This has reference to the email received from Ministry of Power dated 19.11.2019 forwarding herewith MoP letter no. 10/1/2019-S.Th. dated 19.11.2019 on the above cited subject.

In this regard, the matter has been examined and details received from various developers have been compiled for their respective FGD implementation phasing plan. The latest consolidated list is enclosed herewith as annexure I.

This issues with the approval of Member (Thermal), CEA.

o/c  
A

2/2/19  
राम चरण  
निदेशक(टी.पी.एम)

Section Officer (State Thermal Division), Ministry of Power

No. CEATPM/ENV/GEN-12/2019/1056-1064

Dated: 27.11.2019

Copy for action please:

1. Member(Secretary) NRPC/ERPC/SRPC/WRPC/NERPC – With a request to finalize the schedule Phasing Plan for FGD implementation of Thermal Power Projects, of your respective region enclosed in annexure-I.

Copy for kind information:

1. Chief Engineer (GM, TR&M, TPE&CC), CEA

331705/2019/STATE THERMAL SECTION

No. 10/1/2019-St. Th.  
Government of India  
Ministry of Power

Shram Shakti Bhawan, Rafi Marg  
New Delhi dated ~~11/01/2019~~

01/11/2019

To,

Chairperson, CEA,  
Sewa Bhawan, R.K Puram,  
New Delhi.

**Sub:-** Implementation Plan for Thermal Power Plants to comply with new environment norms, which were earlier left out, to be sent to MoEF&CC – reg.

Sir,

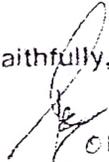
I am directed to refer to Ministry of Power's letter dated 13.10.2017 (copy enclosed) vide which phasing plan for compliance to new environment norms, upto December 2022, for coal based Thermal Power Plants was submitted to MoEF&CC.

2. In this regard, CEA is requested to propose/submit implementation plan for all plants (including plants that were under construction when phasing plan was earlier submitted to MoEF&CC) that were earlier left out, to Ministry of Power at the earliest or latest by 04.11.2019, so that the same may be taken up with MoEF&CC.

3. This may be treated on priority.

Encl: as stated.

Yours faithfully,

  
(S.K. Kassi)  
Director (Thermal)  
Tel: 2371 4100

FGD status for Under Construction/commissioned Thermal Power Plant after 31.08.2017

| Sl. No. | Developer | Project Name                | LOA Date | Sector         | State     | Region | Unit No | Cap. (MW) | DT of COMMISSIONING | Whether FGD is available (Y/N) | Whether FGD is planned (Y/N) | FGD Placing Planter | Remarks                                                  | Current Status                                                                                                                              | Date of award  |
|---------|-----------|-----------------------------|----------|----------------|-----------|--------|---------|-----------|---------------------|--------------------------------|------------------------------|---------------------|----------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------|----------------|
| 1       | NTPC      | Kazipal STPP Ph-I           | Jan-12   | Central Sector | Karnataka | SR     | U-3     | 800       | 12.03.2018          | Y                              | Y                            | 31/12/2022          | FGD contract awarded on 31.07.2018                       | Work in progress                                                                                                                            | 7/31/2019 SOEC |
| 2       | NTPC      | Tejanga Ph-I                | Feb-16   | Central Sector | Telangana | SR     | U-1     | 800       | UC                  | Y                              | Y                            | 31/12/2022          | FGD contract awarded on 31.07.2018                       | Foundation work in up. Process Tanks & MCC building works in progress. Piping work completed.                                               | 1/4/2019 GE    |
| 3       | NTPC      | Tejanga Ph-I                | Feb-16   | Central Sector | Telangana | SR     | U-2     | 800       | UC                  | Y                              | Y                            | 31/12/2022          | FGD contract awarded on 04.01.2018                       | Foundation work in up. Process Tanks & MCC building works in progress. Piping work completed.                                               | 1/4/2019 GE    |
| 4       | NLC       | Neyveli New TPP             | Dec-13   | Central Sector | TN        | SR     | U-1     | 500       | UC                  | Y                              | Y                            | Nov. 21             | BOA issued for lining of chimney already completed       | LOA was issued on 31.08.2019                                                                                                                |                |
| 5       | NLC       | Neyveli New TPP             | Dec-13   | Central Sector | TN        | SR     | U-2     | 500       | UC                  | Y                              | Y                            | Nov. 22             | BOA issued for lining of chimney already completed       | LOA was issued on 31.08.2019                                                                                                                |                |
| 6       | APGENCO   | Chivara Tal Rao TPS         | Oct-15   | State Sector   | AP        | SR     | U-1     | 800       | UC                  | Y                              | Y                            | 25.11.2020          | NOT REQUIRED                                             | Order yet to be placed                                                                                                                      |                |
| 7       | APGENCO   | Sa Chintamani Sangeevah TPP | Nov-15   | State Sector   | AP        | SR     | U-1     | 800       | UC                  | Y                              | Y                            | 12.12.2020          | Order placed on 12.06.2018                               | LOI issued to M/s BHEL for providing well line based FGD with completion period of 30 months. M/s BHEL is in progress.                      | BHEL           |
| 8       | APGENCO   | Sa Chintamani TPP St-VI     | Feb-11   | State Sector   | AP        | SR     | U-6     | 800       | UC                  | Y                              | Y                            | 13.02.2021          | Order placed on 12.06.2018                               | Engineering under progress                                                                                                                  | BHEL           |
| 9       | WPL       | WPL And COPP                | Nov-15   | State Sector   | Karnataka | SR     | GT-ST   | 370       | 12.03.2018          | UC                             | Y                            | 11.04.2021          | Order placed on 12.06.2018                               | Engineering under progress                                                                                                                  | BHEL           |
| 10      | TSENGCO   | Kolhapur TPS St-VII         | Jan-15   | State Sector   | Telangana | SR     | U-1     | 800       | 26.12.2018          | Y                              | Y                            | 11.06.2021          | FGD will be installed to suit the commissioning schedule | Engineering under progress                                                                                                                  | BHEL           |
| 11      | TSENGCO   | Shardul TPP                 | Mar-15   | State Sector   | Telangana | SR     | U-1     | 270       | UC                  | Y                              | Y                            |                     | FGD will be installed to suit the commissioning schedule | Enabling works for provision of FGD covered in the new contract awarded to M/s. BHEL.                                                       | BHEL           |
| 12      | TSENGCO   | Bhadradi TPP                | Mar-15   | State Sector   | Telangana | SR     | U-2     | 270       | UC                  | Y                              | Y                            |                     | FGD will be installed to suit the commissioning schedule | Installation of FGD is proposed for which a separate tender is yet to be floated.                                                           | BHEL           |
| 13      | TSENGCO   | Bhadradi TPP                | Mar-15   | State Sector   | Telangana | SR     | U-3     | 270       | UC                  | Y                              | Y                            |                     | FGD will be installed to suit the commissioning schedule | Installation of FGD is proposed for which a separate tender is yet to be floated.                                                           | BHEL           |
| 14      | TSENGCO   | Bhadradi TPP                | Mar-15   | State Sector   | Telangana | SR     | U-4     | 270       | UC                  | Y                              | Y                            |                     | FGD will be installed to suit the commissioning schedule | Installation of FGD is proposed for which a separate tender is yet to be floated.                                                           | BHEL           |
| 15      | ANGEDCO   | Emire exp. SCTPP (Lanco)    | Mar-14   | State Sector   | TN        | SR     | U-1     | 660       | UC                  | Y                              | Y                            |                     | FGD will be installed to suit the commissioning schedule | Installation of FGD is proposed for which a separate tender is yet to be floated.                                                           | BHEL           |
| 16      | TANGEDCO  | Emire SCTPP                 | Sep-14   | State Sector   | TN        | SR     | U-1     | 660       | UC                  | Y                              | Y                            |                     | FGD will be installed to suit the commissioning schedule | Installation of FGD is proposed for which a separate tender is yet to be floated.                                                           |                |
| 17      | TANGEDCO  | Emire SCTPP                 | Sep-14   | State Sector   | TN        | SR     | U-2     | 660       | UC                  | Y                              | Y                            |                     | FGD will be installed to suit the commissioning schedule | Installation of FGD is proposed for which a separate tender is yet to be floated.                                                           |                |
| 18      | TANGEDCO  | Noida Chemnar TPP St-III    | Jan-16   | State Sector   | TN        | SR     | U-1     | 800       | UC                  | Y                              | Y                            |                     | FGD will be installed to suit the commissioning schedule | Price bid opened on 18.10.2019 and negotiation of prices with the L1 bidder is under progress.                                              |                |
| 19      | TANGEDCO  | Usanpali STPP Stage I       | Dec-17   | State Sector   | TN        | SR     | U-1     | 660       | UC                  | Y                              | Y                            |                     | FGD will be installed to suit the commissioning schedule | M/s TCE, TANGEDCO's consultant is preparing Technical Specification for FGD and is under process to adhere the revised norms of Sox levels  |                |
| 20      | TANGEDCO  | Usanpali STPP Stage I       | Dec-17   | State Sector   | TN        | SR     | U-2     | 660       | UC                  | Y                              | Y                            |                     | FGD will be installed to suit the commissioning schedule | M/s TCE, TANGEDCO's consultant is preparing Technical Specification for FGD and is under process to adhere the revised norms of Sox levels  |                |
| 21      | TANGEDCO  | Uppur Super Critical TPP    | Feb-16   | State Sector   | TN        | SR     | U-1     | 800       | UC                  | Y                              | Y                            |                     | FGD will be installed to suit the commissioning schedule | M/s TCE, TANGEDCO's consultant is preparing Technical Specification for FGD and is under process to adhere the revised norms of Sox levels. |                |
| 22      | TANGEDCO  | Uppur Super Critical TPP    | Feb-16   | State Sector   | TN        | SR     | U-2     | 800       | UC                  | Y                              | Y                            |                     | FGD will be installed to suit the commissioning schedule | M/s TCE, TANGEDCO's consultant is preparing Technical Specification for FGD and is under process to adhere the revised norms of Sox levels. |                |

ANNEXURE - II  
(1/2) (5/6)

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FGD status for Under Construction/commissioned Thermal Power Plant after 31.08.2017

| S.N | Company    | Project Name                 | SOA No. | State     | Region | Unit No | Cap (MW) | Def of COMMISSIONING | Whether FGD space available (Y/N) | Whether FGD planned (Y/N) | FGD Phasing plan for | Remarks                                                     | Current Status                                                                                            | Date of award | Escalating Agency |
|-----|------------|------------------------------|---------|-----------|--------|---------|----------|----------------------|-----------------------------------|---------------------------|----------------------|-------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------|---------------|-------------------|
| 23  | TSSERCO    | Yadadri (2x800 MW)           | Oct-17  | Telangana | SR     | U-1     | 800      | UC                   | Y                                 | Y                         | 16.10.2020           | Included in the revised LOI dated 17.10.2017 placed on BHEL | Engineering activities commenced                                                                          |               | BHEL              |
| 24  | TSSERCO    | Yadadri (2x800 MW)           | Oct-17  | Telangana | SR     | U-2     | 800      | UC                   | Y                                 | Y                         | 16.10.2020           | Included in the revised LOI dated 17.10.2017 placed on BHEL | Engineering activities commenced                                                                          |               | BHEL              |
| 25  | TSSERCO    | Yadadri (2x800 MW)           | Oct-17  | Telangana | SR     | U-3     | 800      | UC                   | Y                                 | Y                         | 16.10.2021           | Included in the revised LOI dated 17.10.2017 placed on BHEL | Engineering activities commenced.                                                                         |               | BHEL              |
| 26  | TSSERCO    | Yadadri (2x800 MW)           | Oct-17  | Telangana | SR     | U-4     | 800      | UC                   | Y                                 | Y                         | 16.10.2021           | Included in the revised LOI dated 17.10.2017 placed on BHEL | Engineering activities commenced.                                                                         |               | BHEL              |
| 27  | TSSERCO    | Yadadri (2x800 MW)           | Oct-17  | Telangana | SR     | U-5     | 800      | UC                   | Y                                 | Y                         | 16.10.2021           | Included in the revised LOI dated 17.10.2017 placed on BHEL | Engineering activities commenced.                                                                         |               | BHEL              |
| 28  | Coal India | Bhanupadu TPP Ph-I           | Sep-09  | AP        | SR     | U-1     | 660      | UC                   |                                   |                           |                      |                                                             | Uncertain Project Under Liquidation there are no implementation plans for meeting the new emission norms  |               |                   |
| 29  | Coal India | Bhanupadu TPP Ph-II          | Sep-09  | AP        | SR     | U-2     | 660      | UC                   |                                   |                           |                      |                                                             | Uncertain Project Under Liquidation there are no implementation plans for meeting the new emission norms  |               |                   |
| 30  | MPSEAL     | Thammampallam TPP stage - I  | Dec-03  | AP        | SR     | U-3     | 350      | UC                   |                                   |                           |                      |                                                             | Financial issues as the financiers are insisting on letter from Regulator regarding capitalization of FGD |               |                   |
| 31  | MPSEAL     | Thammampallam TPP stage - II | Dec-03  | AP        | SR     | U-4     | 350      | UC                   |                                   |                           |                      |                                                             | Financial issues as the financiers are insisting on letter from Regulator regarding capitalization of FGD |               |                   |
| 32  | BHEL       | Turamati TPP (Ind-Bharath)   | Mar-10  | TN        | SR     | U-1     | 660      | UC                   |                                   |                           |                      |                                                             | Under Construction                                                                                        |               |                   |
| 33  | SEPCO      | Turamati TPP SHW             | Jan-14  | TN        | SR     | U-1     | 525      | UC                   | Y                                 | Y                         | 3/31/2022            | Nil                                                         | Under Construction                                                                                        |               |                   |

## Annexure-C

From  
Thiru. K.Veera Raghava Rao, I.A.S.,  
District Collector,  
Ramanathapuram.

To  
The Director/Projects,  
TANGEDCO,  
X Floor, NPKRR Maaligai,  
144, Anna Salai,  
Chennai – 2.

Roc. No. B1/20138/2020, dt. .07.2020.

Sir,

Sub: UPPUR Super critical Thermal Power Project(2X800 MW) –  
Sea Water Intake and Outfall structures works in offshore  
area –Raising the height of Approach Trestle –Fishermen  
issue - reg.

- Ref:
1. Peace Committee Meeting held at the District  
Collectorate on 16.08.2019.
  2. Peace Committee Meeting held at the District  
Collectorate on 22.08.2019.
  3. Inspection to Uppur site by the Deputy  
Director/Fisheries dt 21.05.2020.
  4. R.C.No.4026/A3/2019 dt 03.06.2020 from  
DD/Fisheries/Ramnad.

\*\*\*\*\*

With reference to the above, I wish to inform you that the Peace committee meetings were held at the District Collectorate on 16.08.2019 and 22.08.2019 which were attended by the TANGEDCO officials, Revenue officials, Fisheries department, Forest department, Police department and fishermen and representatives of fishermen from local fishing villages regarding the issues raised by the fishermen on the construction of bridge in the sea for drawal of water to Uppur Thermal Power project , Ramanathapuram. In the meeting the local country boat fishermen informed that, since they are using traditional fishing method using sails in the area where the bridge is constructed, there will be difficulty to cross if the bridge is constructed to the proposed height of 6m.

Hence with the consultation of the respective officials and village people, it was directed by the District Administration to carry out inspection at the site by Fisheries and TANGEDCO officials to assess the height of the masts of the fishing boats available in Morepannai to Thiruppalaikudi fishing area.

Assessment of height of the masts in the country boats and possibility of raising the height of the bridge without affecting the masts of the country boats was carried out by the team of Fisheries department officials and report was submitted to this office by the Deputy Director of Fisheries, (Regional) Ramanathapuram vide the reference cited (4).

The Deputy Director/Fisheries opined that since many of the country crafts fitted with motorized engine as well as sail with mast would move from North to South and South to North direction for their fishing activities, the height of the bridge may be raised to 10 metre in between 4.00 km to 5.00 km which may enable them to go sea voyage with minimal fuel requirement and may not disturb their livelihood.

From the reports submitted by the Fisheries department and subsequent discussions with Deputy Director/Fisheries and CE/USTPP it is ascertained that based on the technical feasibility, raising the height of the bridge from 6m to 10m for a stretch of about 150 metres between 3.50km and 4.50 km with the required slope is found to be more beneficial to the fishermen and to sort out the local issues.

Hence, M/S TANGEDCO is hereby requested to raise the height of the bridge from 6m to 10m for a stretch of about 150 metres between 3.50km and 4.50 km with the required slope may be taken into consideration for the benefit of the fishermen community and for smooth implementation of the project.

  
20.7.2020  
District Collector,  
Ramanathapuram.

Copy to the Chief Engineer/Civil/USTPP. ✓  
Copy to the Deputy  
Director/Fisheries/Ramanathapuram.

  
30.7.2020

From  
Er. S. Marimuthu, M.E.,  
Chief Engineer/Civil,  
Uppur STPP(2x800 MW),  
Ramanathapuram.  
e-mail: cecurstpp@tnebnnet.org

To  
The Chief Engineer/Projects-I,  
TANGEDCO,  
V Floor, NPKRR Maaligai,  
144, Anna Salai,  
Chennai - 2.

Lr No .CE / C / SE / C-II/ USTPP / RMD / F.CSR /D No: 98 /20, Dt. 12 .08.2020.

Sir,

Sub: UPPUR STPP (2X800 MW) – Ramanthapuram District — Allotment of funds for Ramnad Wild life Division for mangrove protection and restoration - Request received from the Wild life Warden/Ramnad – approval – requested - Reg.

- Ref: 1. MOEFCC Lr.No. J-13012/01/2012-IA.II (T) dt 18.05.2016.  
2. G.O.(Ms) No. 49 Environment & Forests (fr.10) Department dated 27.05.2019.  
3. Wild life warden/Ramnad Letter C.No.3504/2018/Dated 17.06.2020.

\*\*\*\*\*

The Wild life Warden / Ramnad in the letter cited (3), has sent a proposal for an amount of Rs.1.00 crore towards mangrove protection and restoration works in Mangrove blocks of Ramanathapuram wild life Division along with the abstract of the works proposed to be undertaken, based on the specific conditions stipulated in the Project clearance/CRZ clearance issued by the MOEF&CC vide reference (1) cited.

The Specific conditions clause A (xxxii), stipulated in the MOEF&CC regarding mangrove protection is given below.

**“As committed, a budget of Rs. 1.0 Crore shall be provided for mangrove protection and restoration. The mangroves shall be developed in consultation with Government of TamilNadu.”**

Further, 0.40 ha of forest land in Morpannai Mangrove forest block has been diverted to Uppur TPP for laying cooling water intake and outfall pipeline

structures based on the G.O.cited (2) issued by the Environment and Forests Department.

The proposal of Wild life Warden/ Ramnad is recommended for approval in order to comply the MOEF&CC guidelines. Hence, it is requested that approval may please be arranged to be obtained from the competent authority for allotment of funds. The copy of the letter received from the Wild life warden/Ramnad is forwarded herewith for reference please.

Encl: sheets.

ok

Shree  
12/8

12.8.20

Chief Engineer/Civil,  
Uppur STPP/Ramnad.

Copy submitted to the Director/Projects/TANGEDCO/Chennai.  
Copy to the Superintending Engineer/ Civil-II/USTPP.  
Copy to the Wild life Warden/Wild life division/Ramnad.

DESPATCHED  
12/8/20  
5/21



(By email (Scanned Copy / Soft copy / Hard Copy))  
Phone & Fax No. 04567250079  
Email id: gommnpa@gmail.com

|                        |             |         |         |
|------------------------|-------------|---------|---------|
| O/o CE / Civil / USTPP |             |         |         |
| SE/Civil-I             | SE/Civil-II | SE/Mech | SE/Elec |
| FC                     | EE/PMC      | EA      | ADO     |

21/07/2020

**TAMILNADU FOREST DEPARTMENT CE / Civil / USTPP**

From  
Thiru. A.S. Marimuthu, I.F.S.,  
Wildlife Warden,  
Wildlife Division,  
Ramanathapuram.

To  
The Director/Project  
TANGEDCO,  
NPKRR Maligai  
144, Anna Salai  
Chennai-600002.



C.No. 3504/2018/D Dated .06.2020

Sir,

Sub : Forests – Ramanathapuram District – Ramnad Wildlife division –  
Diversion of 0.40 ha of forest land in Morpannai mangrove Forest block  
for the Uppur Thermal Power Project in uppur Village, Ramanathapuram  
District for cooling water intake and outfall pipeline structures – In favour  
of Chief Engineer Projects, TANGEDCO, Chennai for a period of 20  
years – under section 2 of Forest (conservation) Act, 1980-Orders - Issued

- Ref : 1. Government of India Ministry of Environment, Forest and Climate  
Change letter no.J-13012/01/2012-IA.II(T) dated : 18.05.2016  
2. Assistant Inspector General of Forests, (Central), Government of India,  
Ministry of Environment, Forest and Climate Change, Regional office  
Chennai Letter No.4-TNB028/2019-CHN/0151, dated  
30.01.2019.(stage -I approval)  
3. Assistant Inspector General of Forests, (Central), Government of India,  
Ministry of Environment, Forest and Climate Change, Regional office  
Chennai Letter No.4-TNB028/2019-CHN/0597, dated  
09.04.2019.(stage -II approval)  
4. G.O (Ms) No.49 Environment & Forests (FR.10) Department dated  
27.05.2019

\*\*\*\*\*

With reference to the above, it is informed that, as per the specific conditions issued  
by the Government of India Ministry of Environment, Forest and Climate Change in the reference  
is 1<sup>st</sup> cited, regarding the above mentioned subject, a proposal for an amount of Rs.1crore for  
mangrove protection and restoration works in Mangrove blocks of Ramanathapuram Wildlife  
Division is prepared and enclosed herewith for approval and early sanction.

Yours Sincerely,

Wildlife Warden,  
Ramanathapuram.

Copy submitted The Principal Chief Conservator of Forests (HOD), Chennai for kind information.  
Copy submitted The Conservator of Forests, Virudhunagar circle. virudhunagar for kind  
information

Copy submitted Chief Engineer, Uppur power project TANGEDCO, Uppur.

907  
21.07.20

# Annexure-E

From:-  
Thiru. **M. Pradeep Kumar, I.A.S.,**  
Additional Collector(Dev.)  
District Rural Development Agency  
Ramanathapuram

To:-  
The Chief Engineer / Civil,  
Uppur STPP (2x800 MW),  
Ramanathapuram. **CE / Civil / USTPP**

| O/o CE / Civil / USTPP |             |         |         |
|------------------------|-------------|---------|---------|
| SE/Civil-I             | SE/Civil-II | SE/Mech | SE/Elec |
| FC                     | EE/PMC      | EA      | ADO     |
| 21.4.20                |             |         |         |

**Roc. R7/5775/2019 Date : .04.2020**



509  
21.04.20

Sir,

Sub: Ramanathapuram District - CSR Fund toward the  
"Prevention of Spreading - Covid-19" - Acknowledgment  
of Cheque Received - Reg.

Ref: Ramanathapuram, Uppur STPP (2x800 MW), Chief Engineer  
/ Civil, Lr.No. CE/C/SE/C-II/USTPP/RMD/F.Covid/D.No.  
46/20. Dated : 17.04.2020

To  
FC/USTPP  
Ramanathapuram  
8.4  
21/4/20  
SE/C/II/USTPP.

---

I hereby acknowledge the receipt of a cheque bearing no. 552019  
dt: 17.04.2020 for Rs. 50,00,000/- under CSR component towards the  
prevention of spread of COVID-19 along with the letter cited.

**Additional Collector (Dev.)/  
District Rural Development Agency,  
Ramanathapuram.**

Rh  
18/4/20



Ref no: R7/5775/2019 Date :

04.2020

To  
The Director / Projects / TANGEDCO,  
NPKRR Maligai,  
144, Anna Salari,  
Chennai - 2.

| O/o CE / Civil / USTPP |             |         |         |
|------------------------|-------------|---------|---------|
| SE/Civil-I             | SE/Civil-II | SE/Mech | SE/Elec |
| FC                     | EE/PMC      | EA      | ADO     |
| CE / Civil / USTPP     |             |         |         |

Sir,



Sub: Ramanathapuram District - CSR funds towards the "Prevention of spreading Covid 19 - Regarding.

439  
08.04.2020

I would like to appreciate your efforts and interest expressed to contribute through your CSR Funds for purchase of Equipments and materials required in preventive activities taken up against spread of COVID 19 (Corona Virus) in Ramanathapuram District, Tamilnadu. The priority items are listed below.

| S.No | Description                                    |
|------|------------------------------------------------|
| 1    | Isolation Ward Beds                            |
| 2    | Isolation Ward Cots                            |
| 3    | Isolation Ward Racks                           |
| 4    | I.V. Stands                                    |
| 5    | Personal Protective Equipment                  |
| 6    | Gloves                                         |
| 7    | ISO Propyl Alcohol (For Making Hand Sanitizer) |
| 8    | Triple Layer Masks                             |
| 9    | N95 Masks                                      |
| 10   | Disinfectant                                   |

I reiterate that your efforts in taking up this novel activity would definitely have an impact and I thank for joining hands with the District Administration for curtailing the spread of COVID 19 (Corona).

Thanks & Regards

6.4.20  
District Collector

Ramanathapuram District

**ANNEXURE - F**

**THE PHOTOS SHOWING PROGRESS OF WORK TAKEN DURING THE SITE VISIT ON 10-09-2020**



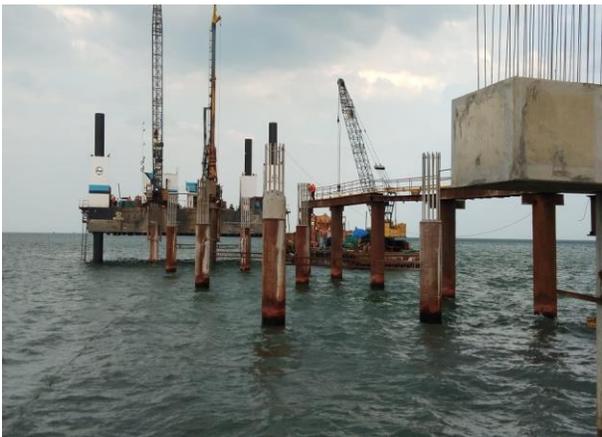
**Plant under construction -Uppur**



**Piling work for seawater intake pipeline**



**During the visit to seawater intake & outfall site**



**Piling work at Palk Bay**



**Bridge construction for seawater intake & outfall**